

12.59 hrs.

**SYNOPSIS OF PROCEEDINGS OF
COMMITTEE 'D' ON DRAFT FIFTH
FIVE YEAR PLAN**

SHRIMATI MUKUL BANERJI (New Delhi): I beg to lay on the Table Synopsis of Proceedings of Committee 'D' on Draft Fifth Five Year Plan (Social Services, Education, Manpower Planning and Population Policy).

12.50½ hrs.

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES**

TWENTY-SIXTH REPORT

SHRI D. BASUMATARI (Kokrajhar): I beg to present the Twenty-sixth Report of the Committee on the welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs-Central Grants to Voluntary Organisations engaged in the Welfare of Scheduled Castes and Scheduled Tribes.

12.51 hrs.

MATTER UNDER RULE 377

IMPENDING RAILWAY STRIKE

SHRI SEZHIYAN (Kumbakonam): Under the 377, I request you to permit me to raise the following matter of urgent public importance.

The impending railway strike which is scheduled to start at 6.00 a.m. tomorrow morning is wrought with serious consequences and should be averted by all means. The Prime Minister should intervene immediately

to clear the strained atmosphere and to enable an amicable settlement by negotiations.

As has already been pointed out this morning during the Question Hours, we, Members of Parliament, are very much agitated about the impending strike. It looks as though rigid positions have been taken and a show-down is imminent. The strike is almost inevitable now. At least at this late hour, I would appeal to the Prime Minister to make an effective intervention to have all the leaders released and to start the negotiation. As has been rightly put forth by Mr. Patel, we can appeal to the other side also to postpone the starting of the strike. But, for that satisfactory arrangements have to be made, to the satisfaction of the Negotiating Committee. That is why, I appeal to the Prime Minister for her intervention.

SHRI S. B. GIRI (Warangal): I would also appeal to the Prime Minister, not to allow this country to go to disaster. Let the Prime Minister, at least at this late hour intervene and see that a settlement is made which is honourable to the workers because the Railway Ministry has completely failed on the issue of railway workers. I am supporting Mr. Sezhiyan...

MR. SPEAKER: Please sit down. It is not the practice here to allow others also to speak. Mr. Sezhiyan has spoken. I would say that Mr. S. B. Giri, Mr. Shamim and Mr. R. R. Sharma are all associated with this.

SHRI S. M. BANERJEE (Kanpur): Mr. Fernandes has made two appeals to the Prime Minister for her intervention. We know that Government is not going to intervene at all. We are, however, eager to know; if she wants to intervene, let her make a statement.

MR. SPEAKER: Now we go to the next item.